

COURT-I

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 241 of 2014

Dated : 15<sup>th</sup> October, 2014

Present : Hon' ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon' ble Mr. Rakesh Nath, Technical Member

In the matter of :

M/s Classic Citi Investments Pvt. Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Mandakini Ghosh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

ORDER

Heard. Admit. Mr. Buddy A. Ranganadhan, takes notice on behalf of the Respondent.

Issue notice to other Respondents. Dasti service Permitted.

Post the matter on 5th November, 2014.

( Justice M. Karpaga Vinayagam )  
Chairperson

( Rakesh Nath )  
Technical Member